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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017  
M.A. No. 444/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Gupta Coal India Pvt. Ltd.

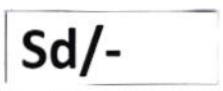
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ami Jain, Adv for RP		
2.	Shayan Deogupta c/o Khaitan & Co	For Applicant	
3.	Asmita Pyasi	Advocate i/b Shrikant Deo Advocates for exwhite management	

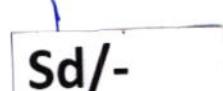
ORDER

MA 444/2017 in CP No.31 / I&BP/NCLT/MB/MAH/2017

None present. List this matter on 20.11.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)